



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/670/(IB)/2017
NAME OF THE PETITIONER(S) : STANBIC BANK GHANA LTD
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD
UNDER SECTION : 7 RULE 4

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---|------------------------|---|
| 1. | Anindh Krishnan P.R. Vardana Sheha Pradeep | Counsel for Petitioner |  |
| 2. | S.R. RAJAGOPAL R. BHARANIDHARAN PREETHI. S. ARASU | Counsel for Respondent |  |

ORDER

Counsels representing both the parties are present. Counsel for respondent made his submissions. Counsel for petitioner prayed for time to file additional affidavit in support of the petition. Time is extended at request. Put up on 07.02.2018.

- Sd -
(S VIJAYARAGHAVAN)
Member (Technical)

- Sd -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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